

[Mr. Chairman]  
Women(Protection of Rights on Divorce) Act, 1986.

*The motion was adopted*

SHRI SYED SHAHABUDDIN: I introduce the Bill.

MR. CHAIRMAN: Shrimati Basavarajeswari — Not present

SHRI V. TULSIRAM —Not present.

15.32 hrs.

BANNING OF SMOKING BILLS

[English]

SHRI G.S. BASAVARAJU (Tumkur): I beg to move for leave to introduce a Bill to provide for banning of smoking and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for banning of smoking and for matters connected therewith.

*The motion was adopted*

SHRI G.S. BASAVARAJU: I introduce the Bill.

15.32 1/2 hrs.

PROHIBITION BILL

[English]

SHRI G.S. BASAVARAJU (Tumkur): I beg to move for leave to introduce a Bill to provide for total prohibition and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a

Bill to provide for total prohibition and for matters connected therewith or incidental thereto.

*The motion was adopted*

SHRI G.S. BASAVARAJU: I introduce the Bill.

15.33 hrs.

YOUTH WELFARE BILL

[English]

SHRI S.B. SIDNAL (Belgaum): I beg to move for leave to introduce a Bill to provide for a comprehensive policy for the development of the youth in the country.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for a comprehensive policy for the development of the youth in the country".

*The motion was adopted*

SHRI S.B. SIDNAL: I introduce the Bill.

15.33 1/2 hrs.

HUMAN RESOURCES (UTILISATION) BILL

[English]

SHRI S.B. SIDNAL: I beg to move for leave to introduce a Bill to provide for the utilisation of human resources in the best interests of the country and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the utilisation of human resources in the best interest of the country and for matters con-